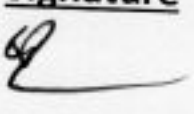


ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2020

NAME OF THE COMPANY: Akona Engineering Pvt Ltd V/s M/s SKT Buildcon Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Babita Jain	Advocate	Appear	
<u>2.</u>				

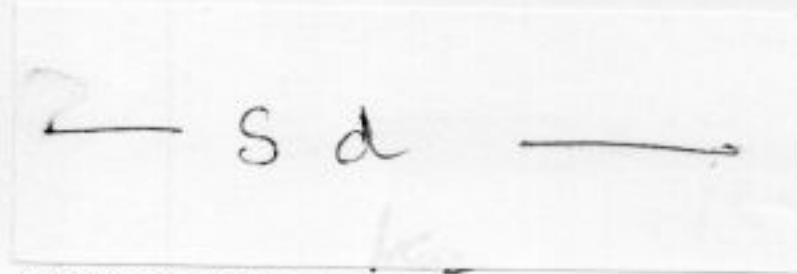
CP NO.(IB)285/ALD/2019

Ms. Babita Jain, PCS for petitioner and Sh. Satya Prakash Singh, Advocate for respondent are present.

Ld. Counsel for the respondent seeks a week time to file brief synopsis of his argument.

Accordingly, put up on 3rd February, 2020.

Dated: 10.01.2020



(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)